

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

[*Translation*]

### Ceiling on Drug Prices

9785. SHRIMATI JAYAWANTI NAV-  
INCHANDRA MEHTA: Will the Minister of  
PETROLEUM AND CHEMICALS be pleased  
to state:

(a) whether any requests have been  
received to notify ceiling imposed on the  
prices of drugs in 1969; and

(b) if so, the action taken thereon?

THE MINISTER OF PETROLEUM AND  
CHEMICALS (SHRI M.S. GURU-  
PADASWAMY): (a) No, Sir.

(b) Does not arise.

[*English*]

### Unauthorised Vendors at Delhi Railway Stations

9786. SHRI TEJ NARAYAM SINGH:  
Will the Minister of RAILWAYS be pleased to  
refer to the reply given on 4.8.89 to Unstar-  
red Question No. 2601 regarding unauthor-  
ised sellers at Delhi and New Delhi Railway  
Stations and state:

(a) whether Government have received  
complaints regarding unauthorised vendors/  
hawkers working at Delhi and New Delhi  
stations without licence under the shelter of  
police and railway staff;

(b) if so, the action taken thereon; and

(c) the details of unauthorised persons

apprehended so far by the special task force  
formed for this purpose?

THE MINISTER OF RAILWAYS (SHRI  
GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). To eradicate unauthorised  
vending by hawkers/vendors, the special  
task force consisting of railway commercial  
staff, RPF and GRP personnel conducted  
197 checks at Delhi and New Delhi stations  
during the period April, 1989 to March, 1990.  
780 persons were prosecuted out of which  
124 were sent to jail and Rs. 94,103 were  
realised as fine.

### Premature Termination of IRCON Contracts

9787. SHRI DILIP SINGH JU DEO:  
SHRI SHANTARAM  
POTDUKHE:

Will the Minister of RAILWAYS be  
pleased to state:

(a) whether the Rail India Technical and  
Economic Services Ltd. (RITES) have sought  
compensation from Iraq for termination of  
one of its technical services contracts in that  
country prematurely;

(b) if so, the reaction of that Government  
in the matter;

(c) the details of other consultancy proj-  
ects undertaken by the RITES in that country  
and in other Middle East and African coun-  
tries at present; and

(d) how it is proposed to be ensured that  
these contracts are not prematurely termi-  
nated and the payment for services ren-  
dered is paid as per terms of the relevant  
contracts?

THE MINISTER OF RAILWAYS (SHRI  
GEORGE FERNANDES): (a) Yes, Sir.